

Sixteenth Loksabha

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Title: Introduction of the Rights of Children to Free and Compulsory Education (Amendment) Bill, 2017
(Amendment of Section 21)

SHRIMATI POONAM MAHAJAN (NORTH CENTRAL MUMBAI): I beg to move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.”

The motion was adopted.

SHRIMATI POONAM MAHAJAN : I introduce the Bill.